

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM & ARUNACHAL PRADESH)

NOTIFICATION

No. HC.XXXVII- 13/2022/202/R.Cell

Dated Guwahati the 20th May, 2022

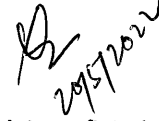
The Gauhati High Court has been pleased to recommend the following 21 (twenty one) Grade-III officers, for promotion to Grade-II of Assam Judicial Service *in seriatim*.

Sl. No.	Name of the Officer	Place of present posting with designation
1	Smti Arunima Sonowal	Sub-Divisional Judicial Magistrate (M), Sarupathar
2	Smti Saraswati Johori Padun	Sub-Divisional Judicial Magistrate (M), Dhakuakhana
3	Shri Amarendra Hazarika	Sub-Divisional Judicial Magistrate (M), Biswanath Chariali
4	Smti Monica Boro	Sub-Divisional Judicial Magistrate (S), Udalguri
5	Shri Binod Prasad	Sub-Divisional Judicial Magistrate (M), Hatsingimari
6	Smti Merileen Hazarika	Sub-Divisional Judicial Magistrate (M), Bilasipara
7	Shri Jagat Das	Sub-Divisional Judicial Magistrate (M), Titabar
8	Smti Kumari Arti	Sub-Divisional Judicial Magistrate (M), Naharkatia
9	Shri Gautam Daimari	Sub-Divisional Judicial Magistrate (M), Koliabar
10	Smti Monica Missong	Sub-Divisional Judicial Magistrate (M), Charaideo, Sonari
11	Smti Dulumoni Das	Sub-Divisional Judicial Magistrate (M), Bijni
12	Smti Mridusmita Hazarika	Sub-Divisional Judicial Magistrate (M), Nazira
13	Shri Abhijit Saikia	Sub-Divisional Judicial Magistrate (M), Bokakhat
14	Shri Biswadeep Baruah	Sub-Divisional Judicial Magistrate (S), No.1, Kamrup (M), Guwahati
15	Smti Zubeer Chaliha	Sub-Divisional Judicial Magistrate (S), No.2, Kamrup (M), Guwahati
16	Shri Iqbal Alam Fanaji	Sub-Divisional Judicial Magistrate (S), Bokajan, Karbi Anglong
17	Smti Dhanjeeta Das	Sub-Divisional Judicial Magistrate (S), Morigaon
18	Smti Shatabdi Bhuyan	Sub-Divisional Judicial Magistrate (M), Gossaingaon
19	Shri Kaushik Kamal Baruah	Sub-Divisional Judicial Magistrate (M), Majuli

20	Smti Jahnabi Devi	Munsiff No.1, Nagaon
21	Shri Sundeep Kashyap Das	Sub-Divisional Judicial Magistrate (M), Margherita

The above select list shall remain valid till 31st March, 2023.

By order,

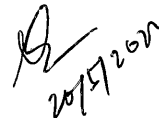


I/C Registrar (Vigilance)-cum-
In Charge, Recruitment Cell, Gauhati High Court

Memo No.HC.XXXVII- 13/2022/2022A/R.Cell
Copy to:

20-05-2022

1. Registrar General, Gauhati High Court, Guwahati.
2. Registrar (Admin/Judicial/Establishment), Gauhati High Court, Guwahati.
3. Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati for favour of his lordship's kind information.
4. The Joint Registrar (_____), Gauhati High Court, Guwahati.
5. Deputy Registrar (_____), Gauhati High Court, Guwahati.
6. Assistant Registrar (_____), Gauhati High Court, Guwahati.
7. Administrative Officer (Judicial), _____, Gauhati High Court, Guwahati.
8. The Project Manager, Gauhati High Court, Guwahati for immediate uploading of the Notification in the official website of the High Court along with the lists of candidates, under the caption "**Notification dated 20-05-2022 regarding select list in connection with regular promotion from Grade-III to Grade-II of Assam Judicial Service, 2022**" with a scroll in the home page.
9. PS to Hon'ble Mr. Justice _____, Gauhati High Court, Guwahati for favour of his lordship's kind information.
10. PS to Hon'ble Mrs. Justice _____, Gauhati High Court, Guwahati for favour of her ladyship's kind information.
11. CA to Registrar (Vigilance), Gauhati High Court, Guwahati.
12. The High Court Notice Board.
13. The Order File.



I/C Registrar (Vigilance)-cum-
In Charge Recruitment Cell, Gauhati High Court,
Guwahati-01